

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:486
ANSWERED ON:20.02.2003
SAFETY OF PASSENGERS IN TRAINS
SATYAVRAT CHATURVEDI;SUNDER LAL TIWARI

Will the Minister of RAILWAYS be pleased to state:

- (a) whether attention of the Government has been drawn towards the news item captioned, "Train mein lootpat, aphanan" appearing in 'Dainik Jagaran' dated January 16, 2003;
- (b) if so, the reaction of the Government thereto;
- (c) the number of persons looted and the amount involved therein alongwith the details of persons kidnapped;
- (d) the action taken by the Government so far to secure the release of kidnapped persons and the outcome thereof; and
- (e) the number of looting incidents that had occurred in trains during the last two years and the arrangements made by the Government for the safe journey of train passengers?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BANDARU DATTATRAYA)

(a): Yes, Sir.

(b) to (d) As per the information received through GRP authorities of Uttar Pradesh, a case vide Crime No.9/03 U/S 341/342 IP and 145 Railway Act was registered at GRPs/Pilibhit on 20.1.2003 for nuisance created by three unknown persons in train No. 169 Upat Dhakiya Tiwari halt in Pilibhit-Shahjahanpur section. Two male and one lady passengers were reportedly detained by miscreants. However, looting or kidnapping has not been reported.

(e): The number of looting incidents reported in N.E. Railway during the last two years i.e. 2001 and 2002 is as under:-

Year	Number of cases reported.
2001	11
2002	11

Though the responsibility to curb crime on Railways lies with the State Governments, the Railway has taken the following steps to supplement the efforts of the State Governments:

1. Anti-social elements are being removed from Railway premises and trains by RPF.
2. Proper watch is being kept by Coach Attendants/TTEs on the passengers entering/detraining from the coaches and the coaches are properly locked during their run especially in night hours.
3. FIR forms are made available with the Trains Guards/ Station Master/RPF to facilitate the travelling public to lodge their reports immediately.
4. Sharing of Special Intelligence and Crime Intelligence between RPF and GRP is being done at all levels.
5. Announcement through public address system and CCTV at important Railway Stations to alert the travelling passengers against theft of their belongings etc.
6. Government Railway Police and Local Police are being conducted to analyse the crime position on Railways with a view to take suitable preventive measures.
7. Special Intelligence and Crime Intelligence are shared between RPF and the GRP at all levels.

